

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

RAJYA SABHA
UNSTARRED QUESTION NO. 2180
ANSWERED ON 18/12/2025

AWARENESS CAMPAIGNS FOR WOMEN IN ODISHA

2180. SHRI NIRANJAN BISHI:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Ministry plans to expand awareness campaigns in Odisha on women's legal rights, domestic violence laws and protection under POCSO; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) and (b) As per the information provided by the National Legal Services Authority (NALSA), the Odisha State Legal Services Authority (SLSA), has been organizing Legal Awareness Camps/Programmes regularly in different parts of Odisha, especially in remote areas to generate legal awareness amongst the masses. The SLSA prepares a Calendar with Common Minimum Programmes each year and communicates to all District Legal Services Authorities (DLSAs) and Taluk Legal Services Committees (TLSCs) with an instruction to organise activities in each month. Topics such as, women's legal rights, domestic violence laws and protection under POCSO have been included in the Calendar with Common Minimum Programmes, which is prepared by SLSA each year to expand.

During the last three years i.e. from 2023 to 2025 (upto November, 2025), total 8,566 number of awareness camps/programmes have been organized by SLSA and its field units, wherein 7,43,807 number of persons had attended/benefitted.

Further, the Government of India under Designing Innovative Solutions for Holistic Access to Justice (DISHA) Scheme spreads legal information and legal literacy through national webinars on topics of relevance besides engaging Nyaya Sahayaks in the Aspirational Blocks. Pre-litigation advice is also provided to the needy people free of cost by the Panel Lawyers through the Common Service Centres (CSCs)/Village Level Entrepreneurs at Panchayat level, Citizen Tele-Law Mobile App (available on Android, IOS), Helpline Number 14454 and Nyaya Bandhu (Pro Bono Legal Services) programme.
